

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 446/2016

IN THE MATTER OF:

Subh Builders Pvt. Ltd.Petitioner

SECTION : UNDER SECTION 560(6)

Order delivered on 14.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Mr. Satinder Singh Bawa, Advocate

For the ROC, Delhi : Mr. Manish Raj, Company Prosecutor

ORDER

On the request made by the learned counsel for the petitioner,
hearing is deferred to 09.11.2017.

—Sd—
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

—Sd—
(DEEPA KRISHAN)
(MEMBER TECHNICAL)

14.09.2017
VINEET